

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2017
NAME OF THE PETITIONER : BEST HOISERY PROCESSING PVT LTD
UNDER SECTION : 560(6)/252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter is called. No representation on behalf of both the parties. Matter is posted for further hearing and presence of the Petitioner. Put up on **10.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk